

श्री विभूति मिश्र : फारेन अफेयर्स पर ब्रेक नहीं होगी तो हमारा राज्य नहीं उलटने वाला है कुछ हमारा उससे नहीं होने वाला है । लेकिन इससे किसान को चार पैसे मिलने वाले हैं । इसलिए इसको जरूर इसमें रान मिलना चाहिए ।

MR. SPEAKER : You tell that to the Business Advisory Committee. I will welcome it.

18 hrs.

MESSAGE FROM RAJYA SABHA

SECRETARY : Sir, I have to report the following message received from the Secretary of Rajya Sabha :—

'I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on Monday, the 25th November, 1968, adopted the following motion in regard to the Committee on the Welfare of Scheduled Castes and Scheduled Tribes' :

MOTION

"That this House concurs in the commendation of the Lok Sabha that a committee of both the Houses to be called the 'Committee on the Welfare of Scheduled Castes and Scheduled Tribes' be constituted for the purpose set out in the motion adopted by the Lok Sabha at its sitting held on the 30th August, 1968 and communicated to this House, and resolves that this House do join in the said Committee and proceed to elect in accordance with the system of proportional representation by means of the single transferable vote and by secret ballot, ten members from among the Members of the House to serve on the said Committee."

I am further to inform the Lok Sabha that at the sitting of the Rajya Sabha held on Thursday, the 5th December, 1968 the Chairman declared the following members of the Rajya Sabha to be duly elected to be said Committee :

1. Shri Dayaldas Kuree
2. Shri B. T. Kemparaj
3. Shri Ganeshi Lal Chaudhary

4. Shri K. S. Chavda
5. Shri B. D. Khobragade
6. Shri Neki Ram
7. Shri E. M. Sangma
8. Shri M. V. Bhadram
9. Shri Man Singh Verma
10. Shri Lokanath Misra.

PRESIDENT'S ASSENT TO BILLS

SECRETARY : Sir, I also lay on the Table following two Bills passed by the Houses of Parliament during the current session and assented to by the President since a report was last made to the House on the 12th November, 1968 :—

- (1) The Delhi and Ajmer Rent Control (Nasirabad Cantonment Repeal) Bill, 1968
- (2) The Central Industrial Security Force Bill, 1968.

12.20 hrs.

DELHI RENT CONTROL (AMENDMENT) BILL

(i) Report of Joint Committee

श्री महाराज सिंह भारती : (मिटर) : अध्यक्ष महोदय, मैं दिल्ली किराया नियंत्रण अधिनियम, 1958 में आगे संशोधन करने वाले विधेयक सम्बन्धी संयुक्त समिति के प्रतिवेदन की एक प्रति सभा-पटल पर रखता हूँ ।

(ii) Evidence

श्री महाराज सिंह भारती : अध्यक्ष महोदय, मैं दिल्ली किराया नियंत्रण अधिनियम, 1958 में आगे संशोधन करने वाले विधेयक सम्बन्धी संयुक्त समिति के समक्ष दिये गये साक्ष्य की एक प्रति सभा-पटल पर रखता हूँ ।

12.21 hrs.

BUSINESS OF THE HOUSE

THE MINISTER OF PARLIAMENTARY AFFAIRS AND COMMUNICATIONS (DR. RAM SUBHAG SINGH) : Government Business in this House during